IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

55. **CP/135(MB)2021**

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **20.09.2022**

NAME OF THE PARTIES: Shashwat Shrinathji Resorts And Villas Private Limited
Vs
Registrar Of Companies

SECTION: 252, OF THE COMPANIES ACT, 2013

O R D E R

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **07.12.2022.**

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)